

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7621
ANSWERED ON:15.05.2000
COMMITTEE OF COMPETITION LAWS
SU THIRUNAVUKKARASAR

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether S.V.S. Raghvan Committee on the Competition Laws has sought an extension of time in submitting its report;
- (b) if so, the reasons therefor;
- (c) whether the Government have extended the time for submission of the said report;
- (d) if so, the details thereof; and
- (e) the time by which the report is likely to be submitted?

Answer

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS

(SHRI RAM JETHMALANI)

(a) to (e) Yes, Sir. The High Level Committee on Competition Policy and Law headed by Shri S.V.S. Raghavan has been given extension of time till 31.05.2000 to submit its Report to the Government. The extension was given as the Committee had felt that the time limit set by the Government to it for submission of its Report was rather short. The Report of the Committee is now expected to be available by 31.05.2000.